

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:1643
ANSWERED ON:10.12.2004
EXCISE EXEMPTION
Patel Shri Jivabhai Ambalal

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government of Gujarat has made numerous representations to the Union Government to extend excise exemption to all the districts till December 31, 2006;
- (b) Whether the matter is under consideration of the Government; and
- (c) if so, the likely date by which a decision will be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) Government of Gujarat has represented to the Union Government requesting for extension of the period, for setting up of new units and start of commercial production by them, from 31st December 2004 to 31st December 2006, for being eligible for excise duty exemption for Kutchh District of Gujarat;
- (b)&(c) The Government has extended the period of setting up of new units and start of commercial production, for Kuchhh exemption, from 31st December, 2004 to 31st December, 2005; vide notification No.55/2004-Central Excise, dated 9th November, 2004.